

No .A- 12011/1/2005 -Ad.II  
Government of India  
Ministry of Company Affairs

3801

Shastri Bhavan, New Delhi  
Dated the 29<sup>th</sup> April, 2005

To

The Pay & Accounts Officer,  
Ministry of Company Affairs,  
New Delhi.

Subject: - Encadrement of one post of Joint Director (Company Law) in the Serious Fraud Investigation Office under this Ministry with Indian Company Law Service - Reg.

Sir,

I am directed to convey the sanction of the competent authority to the encadrement of one post of Joint Director (Company Law) in the Serious Fraud Investigation Office (SFIO) under this Ministry with the Indian Company Law Service in the scale of pay of Rs. 12,000-16,500/- with immediate effect and until further orders.

4. The expenditure on this account will be debitable to Major Head "3475" - Code No. 57, 800(Minor Head) - other expenditure- 57.00.01 - Salaries of SFIO for the year 2005-06.

3. This sanction issues with the concurrence of the DOPT vide their I.D NO. I11011/6/2004-CRD dated the 13<sup>th</sup> September, 2004 and FA (Finance)'s Dy. No.3967/FA(F)/2004 dated 17.09.2004.

Yours faithfully



(Ravinder Dutt)

Under Secretary to the Govt. of India

Tele: - 233897 82

Copy to :-

1. The Financial Adviser w.r.t their Dy. No. 3967/FA(F)/2004 dated 17.09.2004.
2. The DOPT (CRD) w.r.t I.D Note No.I-11011/6/2004-CRD dated the 13<sup>th</sup> September, 2004.
3. The Director, SFIO, M/o Company Affairs w.r.t his note vide F.No.5/15/2002/SFIO(part) dated the 23<sup>rd</sup> February, 2005.
4. Cash Section/Vigilance Section

Most Immediate

No.A-12011/09/2009-Admn.II  
Government of India  
Ministry of Corporate Affairs

Shastri Bhavan, 'A' Wing, 5<sup>th</sup> Floor,  
New Delhi, dated November 4, 2009

To

The Pay & Accounts Officer,  
Ministry of Corporate Affairs,  
New Delhi.

Subject:-Encadrement of one post of Additional Director (Corporate Law) in  
Serious Fraud Investigation Office (SFIO) with Indian Corporate  
Law Service Cadre - Reg.

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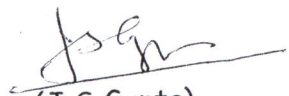
Sir,

I am directed to convey the sanction of the competent authority to the encadrement of one post of Additional Director (Corporate Law) in Serious Fraud Investigation Office (SFIO) under this Ministry in the Indian Corporate Law Service cadre with the flexibility of scale of pay of PB-3, Rs.15600-39100/- with Grade Pay of Rs.7600/- or the scale of pay of PB-4, Rs.37400-67000/- with Grade Pay of Rs.8700/- with immediate effect and until further orders.

2. The expenditure on this account will be debitable to Major Head "3475" - Minor Head- 800 - Object Head - 57 of SFIO- Sub Head of Salaries 57.00.01 for the year 2009-10.

3. This sanction issues with the concurrence of the DOPT vide their I.D.Note No.I-11011/5/2009-CRD dated 30.06.2009 and Ministry of Finance, Department of Expenditure's I.D.No.1762/JS(Per.)/E.Coord-I/2009 dated 15.10.2009.

Yours faithfully,

  
(J S Gupta)

Under Secretary to the Govt. of India  
Tele No.23389782

Copy to:-

1. Financial Advisor w.r.t. their Dy. No.286-IFD-09 dated 09.07.2009.
2. The DOPT (CRD) w.r.t. I.D.Note No.I-11011/5/2009-CRD dated June 30, 2009.
3. The Director, SFIO, M/o Corporate Affairs w.r.t. his note vide F.No.5/15/2002-SFIO (Part) dated 15.07.2008
4. Cash Section/Vigilance Section/Budget Section

edc

issued  
9/11/09